

TABLE D
Residual List

<i>City/Town</i>	<i>District</i>	<i>State</i>
1. Tinsukia	Lakhimpur	Assam
2. Bongaigaon	Goalpara	—Do.—
3. Porbandar	Junagarh	Gujarat
4. Patan	Junagarh	—Do.—
5. Mahesana	Mahesana	—Do.—
6. Dwarka	Jamnagar	—Do.—
7. Bahadurgarh	Rohtak	Haryana
8. Dalhausi	Chamba	Himachal Pradesh
9. Gulmarg	Baramula	Jammu & Kashmir
10. Belgaum	Belgaum	Karnataka
11. Mandya	Mandya	—Do.—
12. Mediceri	Kodagu	—Do.—
13. Calicut	Kozhikode	Kerala
14. Alleppey	Alleppey	—Do.—
15. Patiala	Patiala	Punjab
16. Pathankot	Gurdaspur	—Do.—
17. Kodaikanal	Madurai	Tamil Nadu
18. Nainital	Nainital	Uttar Pradesh
19. Mussoorie	Dehradun	—Do.—
20. Jalpaiguri	Jalpaiguri	West Bengal

NOTE: This is a list of towns which deserve priority at the state level, on grounds of economic, social and environmental considerations. This is an illustrative list and there is scope for modification.

[*Translation*]

Backward Castes in Mandal Commission

1549. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of WELFARE be pleased to state:

(a) the details of backward castes for whom provisions has been made to provide reservation facility by the Mandal Commission;

(b) whether all the backward castes have been identified; and

(c) whether these include some such castes, which even do not exist?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) The names of castes and communities identified in the category of other backward classes by the Mandal Commission are shown in Part-II of the Report of the Mandal Commission which has already been laid on the Table of the House on 30th April, 1982.

(b) The Mandal Commission in para 12.10 of the Report (First Part Vol. I) stated as under:—

“Whereas the Commission has tried to make the State-wise lists of OBCs as comprehensive as possible, it is quite likely that several synonyms of

the castes listed as backward have been left out. Certain castes are known by a number of synonyms which vary from one region to the other and their complete coverage is almost impossible."

(c) Government of Tamil Nadu have indicated that some of the communities in the Mandal Commission Report are non-existent in Tamil Nadu State after the reorganisation of the State in 1956.

[*English*]

Eligibility for Admission in Kendriya Vidyalayas for Grand Children of M.Ps.

1550. SHRIMATI GEETA MUKHERJEE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that grand children of members of Parliament are eligible for admission in Kendriya Vidyalayas only if monthly income of the parents of such children does not exceed rupees one thousand;

(b) if so, the justification and relevance thereof; and

(c) whether this condition is proposed to be dropped?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) No, Sir. It is not a condition of eligibility *per se* but only of priority treatment. The grand-children of Members of Parliament are treated as dependants of the Member of Parliament and given first priority in admission as such if their parents' income does not exceed Rs. 12,000/- per annum.

[*Translation*]

Opening of I.T.Is. and Polytechnics in Rural Areas of Delhi

1551. SHRI SAJJAN KUMAR: Will the Minister of HUMAN RE-

SOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to open I.T.Is and Polytechnics in rural areas of Delhi during 1991-92; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) No, Sir.

(b) Does not arise.

Pollution of River Yamuna

1552. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of ENVIRONMENT & FORESTS be pleased to state:

(a) whether River Yamuna is highly polluted between Delhi and Agra;

(b) if so, the steps taken during the last three years and proposed to be taken during the current year to make it pollution free;

(c) whether any scheme has been chalked out in this regard; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT & FORESTS (SHRI KAMAL NATH): (a) to (d) Yes, Sir. Highly polluted stretches of River Yamuna between Delhi and Agra are included in phase II of Ganga Action Plan which can be undertaken only after State Government of U.P. agrees to the cost sharing of the schemes.